

**GOVERNMENT OF INDIA**  
**MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**RAJYA SABHA**  
**QUESTION NO 12.11.2010**  
**ANSWERED ON**  
**ASSISTANCE FROM SUGAR DEVELOPMENT FUND .**

530

Dr. Vijay Mallya

Will the Minister of COALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) the salient features of the proposal received from Government of Karnataka seeking financial assistance from Sugar Development Fund;
- (b) whether Government has released any fund so far; if so, the details thereof;
- (c) if not, when does Government propose to release funds; and
- (d) the total budgetary allocation for Sugar Development Fund?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a): The Government of Karnataka has forwarded the applications of the sugar factories mentioned in the Annexure with their recommendations for sanction of loans for cane development under the Sugar Development Fund.

(b) & (c): Status of release of funds to each applicant is given in column (4) of the Annexure.

(d): The total budgetary allocation for expenditure out of the Sugar Development Fund for the year 2010-11 is Rs.1491.76 crore.

Annexure referred to in reply to part (a) to (c) of the Unstarred Question No.530 for answer on 12.11.2010 in the Rajya Sabha

Status of loan proposals of sugar factories received through the State Government of Karnataka during the last three years and in the current year as on 08.11.2010 are as follows:

Loans for Sugarcane Development

Sl. No.	Name of the sugar factory	Date of Receipt	Current status of sanction/release of funds	1	2	3	4	1.
1.	M/s G.M. Sugar & Energy Pvt. Ltd., (Lessee of M/s Karnataka Sahakari Sakkare Karkhane Niyamitha), Sangur, Haveri Dist., Karnataka.	10.11.2009	A loan of Rs.520.20 lakh has been sanctioned on 9.6.2010. The disbursement request of the sugar factory through the State Government has not yet been received in this Department.					
2.	M/s Nandi Sahakare Sakkare Karkhane Niyamit, Krishna Nagar, Taluk & District: Bijapur, Karnataka.	19.1.2010	A loan of Rs.540.00 lakh has been sanctioned on 9.6.2010. The disbursement request of the sugar factory through the State Government has not yet been received in this Department.					
3.	M/s Bilagi Sugar Mill Ltd., Badagandi, Taluk Bilagi, Dist. Bagalkot, Karnataka.	19.1.2010	The Screening Committee of the Standing Committee of Sugar Development Fund has recommended a loan of Rs.540.00 lakh in its meeting held on 29.4.2010. The recommendations of the Screening Committee will be placed before the Standing Committee of the Sugar Development Fund for its recommendations.					
4.	M/s Bannari Amman Sugars Ltd., Kunthur Village, Kollegal Taluk, Chamaraja Nagar Dist., Karnataka.	27.1.2010	The Screening Committee of the Standing Committee of Sugar Development Fund has recommended a loan of Rs.540.00 lakh in its meeting held on 23.9.2010. The recommendations of the Screening Committee will be placed before the Standing Committee of the Sugar Development Fund for its recommendations.					
5.	M/s Bannari Amman Sugars Ltd., Alaganchi Village, Nanjangud Taluk, Mysore Dist., Karnataka.	27.1.2010	The Screening Committee of the Standing Committee of Sugar Development Fund has recommended a loan of Rs.540.00 lakh in its meeting held on 23.9.2010. The recommendations of the Screening Committee will be placed before the Standing Committee of the Sugar Development Fund for its recommendations.					
6.	M/s. Ugar Sugar Works Ltd. Nagarhalli Malli Village Jewargi Taluk Gulbarga District Karnataka.	23.2.2010	The sugar factory was requested vide letter dated 07.9.2010 to furnish information/documents for placing the same before the Screening Committee. The reply of the sugar factory furnishing information					

was received on 06.10.2010. The sugar factory is yet to submit Ground Water Availability Certificate from Central Ground Water Board.

7. M/s Satish Sugars Ltd., Hunshyal, Gokak Taluk, Belgaum Dist., Karnataka. 02.3.2010 The proposal was considered by the Screening Committee in its meeting held on 23.9.2010. A report on potential of the sugar factory has been called from Commissioner for Cane Development and Director of Sugar, Government of Karnataka vide letter dated 29.10.2010. Reply from Government of Karnataka is awaited.